

Table – Maximum three adjournment rule and number of days between the final hearing and Judgment for the month of February, 2023

SL. No.	Name of Commercial Court	Cases No.	Date of Institution	Date of disposal	Number of days between the date of institution and disposal	Where case management of hearing done or not (yes/no)	Number of adjournments granted	Number of days between the final hearing and judgment
1	Commercial Court, Alipore	Title Execution/1/2022	17-01-2022	15-02-2023	394	No	3	07 Days
2	Commercial Court, Alipore	Title Execution/2/2022	17-01-2022	15-02-2023	394	No	3	07 Days
3	Commercial Court, Asansol	Misc Case/2/2019	13-11-2019	03-02-2023 (Contested)	1178 days	No	14	-
4	Commercial Court, Asansol	Money Suit/8/2020	12-08-2020	08-02-2023 (Uncontested)	910 days	Yes	12	33 days
5	Commercial Court at Rajarhat	Title Suit/23/2019	26-07-2019	10-02-2023	1295 Days	No	4	50 Days
6	Commercial Court at Rajarhat	Misc Case/67/2022	07-09-2022	15-02-2023	161 Days	No	1	41 Days

7	Commercial Court at Rajarhat	Money Suit/1/2022	06-01-2022	28-02-2023	418 Days	No	1	1 Days
8	Commercial Court at Siliguri	Data not provided						